

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

26. MA/199/2020 In C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED  
V/s.  
ARTRNA MULTI TRADING PVT. LTD.

Section: 9 of Insolvency & Bankruptcy Code, 2016

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ORDER

The matter is taken up through Virtual Hearing (VC).

None present for either side. It is to be noted that in case none appears on behalf of either side on the next date of hearing, the matter will be dismissed for non-prosecution. List this matter on **11.07.2023**.

Sd/-  
ANURADHA BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)